

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/3604/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Smti. R. Kar,  
District & Sessions Judge,  
Kokrajhar.

Dated Guwahati the 8<sup>th</sup> October, 2020.

Sub: **Civil vacation with station leave permission.**

Ref:- Your letter No.DJK.1-16/2020/1264, dtd. 06.10.2020

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Puja vacation w.e.f. 22.10.2020 to 04.11.2020 along with station leave permission w.e.f. the evening of 21.10.2020 till the morning of 05.11.2020, as prayed for. The Addl. District & Sessions Judge, FTC, Kokrajhar and his absence the Civil Judge & Assistant Sessions Judge, Kokrajhar and in his absence, the Chief Judicial Magistrate, Kokrajhar will remain in-charge of your Court and Office in your absence.

Yours faithfully,

sdt-

**JT.REGISTRAR (VIGILANCE),**

3606  
Memo NO.HC.VII-242/2010/3605-1A, dated 8.10.2020

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

Rdsn